

SHRI BIRENDRA SINGH RAO: You are not the Food Minister of this country. (*Interruptions*) I have some responsibility in the matter.

MR. DEPUTY SPEAKER: Mr. Chandra Shekhar, you have got up. You are not expected to... (*Interruptions*).

SHRI CHANDRA SHEKHAR: The hon. Minister of Food is making a statement which is going to increase the prices of food. (*Interruptions*).

MR. DEPUTY SPEAKER: You have made your point. It is all right. (*Interruptions*).

SHRI CHANDRA SHEKHAR: If you want to create a trouble. (*Interruptions*).

SHRI BIRENDRA SINGH RAO: That is what I am objecting to that this question should not have come before the House, in my view. (*Interruptions*).

MR. DEPUTY SPEAKER: I have asked him to sit down. (*Interruptions*) Shri Ramavatar Shastri, please.... Order, order please.

SHRI BIRENDRA SINGH RAO: In my humble view, the less we talk about this matter the better it is. But the hon. members want to probe into everything and they want to know more and more; and I am requesting them again and again that it is on a fair basis, it is on an equitable basis that we are distributing whatever stock we have got; and we are keeping a watch over this situation. But, as I said, in the case of Punjab and Haryana we have made no special concession although they deserve special concession.... (*Interruptions*) because they can contribute upto 55 per cent of their product towards.... (*Interruptions*).

MR. DEPUTY-SPEAKER: Next item—Report of Committee on Private Members' Bills and Resolutions. Shri Mahavir Prasad. (*Interruptions*)

I have gone to the next item. I am not permitting you. I have called Mr. Mahavir Prasad.

COMMITTEE ON PRIVATE MEMBERS BILLS AND RESOLUTIONS
TWELFTH REPORT

SHRI MAHABIR PRASAD (Bansgaon): I beg to present the Twelfth Report of the Committee on Private Members' Bills and Resolutions.

PUBLIC ACCOUNTS COMMITTEE

TWENTY-SEVENTH AND TWENTY-NINTH
REPORTS

SHRI CHANDRAJIT YADAV (Azamgarh): I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee:

(1) Twenty-seventh Report relating to Union Excise Duties.

(2) Twenty-ninth Report on Action Taken by Government on the recommendations contained in the Hundred and ninth Report (Sixth Lok Sabha) relating to the Ministry of Defence.

COMMITTEE ON PUBLIC UNDERTAKINGS

SECOND REPORT

SHRI DARUR PULLAIAH (Anantapur): I beg to present the Second Report (Hindi and English versions) of the Committee on Public Undertakings on Action Taken by Government on the recommendations contained in the Fifty-fifth Report of the Committee on Public Undertakings (Sixth Lok Sabha) on Appointment of Auditors in Government Companies.